COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 282 OF 2016 AND APPEAL NO. 314 OF 2016 & IA NO. 649 OF 2016

Dated: 21st February 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

APPEAL NO. 282 OF 2016

In the matter of:

M/s Lord Chloro Alkali Ltd. Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Mr. Ashwin Ramanadhan

Counsel for the Respondent(s) : Mr. R. K. Mehta

Ms. Himanshi Andley for R-1

Mr. M. G. Ramachandran Ms. Ranjitha Ramachandran

Ms. Poorva Saigal Ms. Anushree Bardhan

Mr. Shubham Arya for R-2 to 4

APPEAL NO. 314 OF 2016 & IA NO. 649 OF 2016

In the matter of:

Rajasthan Steel Chambers Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Mr. Ashwin Ramanadhan

Counsel for the Respondent(s) : Mr. R. K. Mehta

Ms. Himanshi Andley for R-1

Mr. M. G. Ramachandran Ms. Ranjitha Ramachandran

Ms. Poorva Saigal Ms. Anushree Bardhan

Mr. Shubham Arya for R-2 to 4

ORDER

As agreed by learned counsel for the parties, list these matters on **10.04.2018.**

(Justice N. K. Patil)
Judicial Member

(I. J. Kapoor)
Technical Member

ts/tpd